

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.306

IA-2021/2022

In

IB-643(ND)/2018

IN THE MATTER OF:

M/s. Inox Leisure Ltd

.....APPLICANT/PETITIONER

Vs.

M/s. A to Z Barter Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Mr. K.D. Sharma, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.01.2023.**

**-SD-
(Court Officer)**